

District: WEST					
Sl.no	Court	CNR No.	Penal Provision	Disposed on	Verdict
1	Dr. Archana Sinha, ASJ-06	DLWT01-000024-2013	4 POCSO ACT & 363 IPC	03.10.2019	Acquitted
2		DLWT01-000387-2013	6 POCSO ACT	11.10.2019	Convicted
3		DLWT01-001028-2013	376(2g)/365/366/504 IPC & 4 PocsO Act	18.10.2019	Acquitted
4		DLWT01-000071-2013	17 POCSO ACT R/W 34 IPC	05.12.2019	Acquitted
5		DLWT01-000046-2013	4 POCSO ACT & 363 / 366 IPC	06.12.2019	Acquitted
6		DLWT01-000534-2013	8 POCSO ACT & 451/506 IPC	25.01.2020	Acquitted
7		DLWT01-000161-2013	8 POCSO ACT & 506 IPC	30.01.2020	Acquitted
8		DLWT01-000120-2013	6 POCSO ACT & 363/366 IPC	31.01.2020	Acquitted
9		DLWT01-000542-2013	4 POCSO ACT	31.01.2020	Acquitted
10		DLWT01-001249-2013	12 POCSO ACT	31.01.2020	Acquitted
11		DLWT01-000038-2013	8 POCSO ACT & 506 IPC		Acquitted
12		DLWT01-000176-2013	6 POCSO ACT & 506/34 IPC	29.02.2020	Acquitted
13		DLWT01-000380-2013	364A/363/482/120B IPC	10.07.2020	Convicted
14		DLWT01-000433-2013	4 POCSO ACT & 377/509/34 IPC	Kept on order of sentence for dated	P.O.
15		DLWT01-000346-2013	6 POCSO ACT	30.09.2019	Convicted
16		DLWT01-008529-2013	354 IPC	24.10.2019	Acquitted
17	SH. G.N. PANDEY, ASJ- 9.	DLWT01-001001-2013	12 POCSO ACT & 506 IPC	10.10.2019	Acquitted
18		DLWT01-000103-2013	363 IPC & 06 POCSO ACT.	18.10.2019	Acquitted
19		DLWT01-000007-2014	06 & 17 POCSO ACT & 363/366/34 IPC	23.10.2019	Acquitted
20		DLWT01-000532-2013	452/324 IPC & 12 POCSO ACT.	06.11.2019	Acquitted
21		DLWT01-000080-2013	06 POCSO ACT	23.11.2019	Acquitted
22		DLWT01-000721-2014	363 IPC & 06 POCSO ACT.	26.11.2019	Convicted
23		DLWT01-000588-2013	363/366/376/511 IPC	23.12.2019	Convicted
24		DLWT01-000120-2013	U/s 06 POCSO ACT & 109 r/w 376 IPC	12.03.2020	Acquitted
25		DLWT01-000043-2014	354B IPC & 10 POCSO ACT	31.07.2020	Acquitted
26		DLWT01-000814-2014	376 IPC & 6 POCSO ACT	31.07.2020 & OOS 05.08.2020	Convicted
27		DLWT01-000564-2014	354/354B IPC & 8 & 12 POCSO ACT	05.08.2020	Acquitted
28		DLWT01-000066-2015	363/366/376 IPC & 6 POCSO ACT	14.08.2020 & OOS 14.08.2020	Convicted
29		DLWT01-000778-2014	4 POCSO ACT & 363/376 IPC	26.10.2020	Convicted
30		DLWT01-001958-2015	4 POCSO ACT & 363/366 IPC	12.11.2020	Acquitted
31		DLWT01-002659-2015	6/10 POCSO ACT, & 377/376 IPC	01.12.2020	Acquitted
32		DLWT01-001424-2014	4 POCSO ACT, & 354 IPC	15.01.2021	Acquitted
33		DLWT01-000256-2015	12 POCSO ACT & 509/323 IPC	19.01.2021	Acquitted

34	Ms. Vrinda Kumari ASI 07	DLWT01-000093-2012	376(2)(g)/506/34 IPC	26.11.2019	Acquittal
35		DLWT01-000043-2012	366A/376-2(g) IPC	26.11.2019	Acquittal
36		DLWT01-000147-2012	363/366/376 IPC	02.11.2019	Acquittal
37		DLWT01-000126-2012	363/366-A/328/506 IPC for all accused & 376 IPC also for one	01.10.2019	Acquittal
38		DLWT01-000425-2013	354 IPC	29.11.2019 Conviction & 30.11.2019- Order on sentence	Conviction
39		DLWT01-000845-2013	363/366/376 IPC, 4 POCSO ACT 2012	25.10.2019	Acquittal
40		DLWT01-000700-2012	376/363/511/323/34 IPC & 6/8 POCSO ACT	21.10.2019	Acquittal
41		DLWT01-001179-2013	323 IPC	19.11.2019 Conviction & 20.11.2019 Order on Sentence	Conviction
42		DLWT01-000140-2013	323/34 IPC & SEC 23 JJ ACT2000 For all Accused (Mahavir Singh , Deepika Prasad & Bidu Prasad & 8 POCSO Act Also for 1 Accused (Mahavir Singh)	30.09.2019	Acquittal
43		DLWT01-000665-2013	12 POCSO ACT 2012	19.10.2019	Acquittal
44		DLWT01-000299-2013		28.09.2019	Acquittal
45		DLWT01-000074-2013	376A/342/506 IPC & 4 POCSO ACT	28.11.2019	Acquittal
46		DLWT01-000597-2013	12 of POCSO r/w 34 section	02.12.2019	Acquittal
47		DLWT01-000146-2013	12 of POCSO	24.09.2019	
48		DLWT01-000027-2013	376(N)/506 IPC & 6 POCSO ACT	30.11.2019	Acquittal
49		DLWT01-001149-2013	376 IPC & 4 POCSO ACT	31.01.2020	Acquittal
50		DLWT01-000317-2013	363/366/328 IPC & 4 POCSO ACT	30.11.2019	Acquittal
51		DLWT01-000997-2013	Accused is convicted in u/s 10 of POCSO ACT	17.12.2019 & 18.12.2019	Conviction
52		DLWT01-000942-2014	8 POCSO ACT	11.12.2019 & 12.12.2019	Conviction
53		DLWT01-001211-2014	10 POCSO ACT	16.12.2019	Acquittal
54		DLWT01-001141-2014	363/366 IPC & 4 POCSO ACT	20.12.2019	Acquittal
55		DLWT01-000868-2013	363/366 IPC	21.11.2019	Acquittal
56		DLWT01-001253-2014	SEC 8 of POCSO ACT	28.02.2020 & 29.02.2020	Conviction
57		DLWT01-001432-2014	354 IPC & Section 10 of POCSO ACT	16.01.2020 & 17.01.2020	Conviction
58		DLWT01-000901-2014	6 & 10 POCSO ACT	21.12.2019	Acquittal
59		DLWT01-000115-2014	363/366/376 IPC & 6 POCSO ACT	09.12.2019	Acquittal
60		DLWT01-001495-2014	354/506 IPC	03.12.2019 & 04.12.2019	Conviction
61		DLWT01-000444-2014	506 IPC & 6 POCSO ACT	04.12.2019	Acquittal
62		DLWT01-000711-2014	363 IPC/ 4 POCSO ACT	24.10.2019 & 25.10.2019	Conviction
63		DLWT01-000280-2014	354 IPC & 8 of POCSO ACT.	21.12.2019 & 23.12.2019	Conviction
64		DLWT01-001043-2014	448/34,354/34/506/354C/509 IPC & 12&10 POCSO ACT	21.12.2019 & 23.12.2019	Conviction
65		DLWT01-001564-2014	373/370 IPC & 4 POCSO ACT	20.11.2019	Acquittal

66		DLWT01-000022-2014	363/366/376 IPC & 6 POCSO ACT 2012	29.02.2020	Acquittal
67		DLWT01-000071-2014	363/366/342 IPC & 6 POCSO ACT	19.12.2019	Acquittal
68		DLWT01-001662-2014	363/366/376 & 4 of POCSO ACT	10.01.2020 & 13.01.2020	Conviction
69		DLWT01-001025-2014	506/509 IPC & 12 POCSO ACT	21.12.2019 & 23.12.2019	Conviction
70		DLWT01-000199-2014	12 of POCSO ACT 2012	21.12.2019	Acquittal
71		DLWT01-001224-2014	366/34 IPC & 376D IPC	28.01.2020 & 29.01.2020	Conviction
72		DLWT01-000884-2014	363 IPC & 6 POCSO ACT	09.12.2019	Acquittal
73		DLWT01-001052-2013	363/377 IPC & 9(M)/10 POCSO ACT	23.10.2019	PO Consign to RR to be Revive when accused is arrested
74		DLWT01-001248-2013	376 & 4 & 10 POCSO ACT	12.12.2019	PO Consign to RR to be Revive when accused is arrested
75		DLWT01-000970-2014	363/376/34 IPC & 4 POCSO ACT	19.09.2019	PO Consign to RR to be Revive when accused is arrested
76		DLWT01-000332-2013	366/376/506 IPC & 6 POCSO ACT	11.04.2022	Convicted & Fine
77	Ms. Nivedita Anil Sharma	DLWT01-000523-2013	363/366/354/342/506/120-B IPC & 11/12 POCSO ACT	23.09.2019	Acquitted
78		DLWT01-000329-2013	376(2)(1)/354-D/509/506/34 IPC & 4/11/12 POCSO	25.09.2019	Acquitted
79		DLWT01-000756-2013	363/368/328/376/34 IPC & 4/6/17 POCSO	04.10.2019	Acquitted
80		DLWT01-001147-2013	376/506 IPC & 6/16/17/19/21 POCSO	16.10.2019	Acquitted
81		DLWT01-000143-2013	376 IPC & 4/9/19 POCSO	18.10.2019	Acquitted
82		DLWT01-000030-2013	354-A(I) IPC & 8 POCSO ACT	23.10.2019	Acquitted
83		DLWT01-000092-2013	509/506/34 IPC & 12 POCSO ACT	25.10.2019	Convicted
84		DLWT01-000793-2013	376 IPC & 6 POCSO ACT	16.10.2019	Convicted
85		DLWT01-000736-2013	363/366/376 IPC & 4 POCSO ACT	18.11.2019	Acquitted
86		DLWT01-000820-2013	363/366A IPC	18.11.2019	Acquitted
87		DLWT01-000668-2013	363/366A/376/342/506 IPC & 4/6 POCSO	18.11.2019	Acquitted
88		DLWT01-000118-2013	363/366/376 IPC & 4 POCSO ACT	27.11.2019	Acquitted
89		DLWT01-000578-2012	363/366 IPC	28.11.2019	Acquitted
90		DLWT01-000101-2013	363/366 /376(2)(N)/506/328 IPC & 4 POCSO	30.11.2019	Acquitted
91		DLWT01-000830-2013	376/363 IPC & 4 POCSO ACT	04.12.2019	Convicted
92		DLWT01-000929-2013	4 POCSO ACT	05.12.2019	Acquitted
93		DLWT01-000106-2013	376/363/34 IPC & 4/17 POCSO ACT	17.12.2019	Acquitted
94	Dr. Sugandha Aggarwal, ASJ-01,	DLWT01-000738-2013	363/366A/376/342 IPC & 4/6 POCSO ACT	30.01.2020	Acquitted
95		DLWT01-000478-2013	376/506 IPC & 3/4 /5/6 POCSO ACT	30.01.2020	Acquitted
96		DLWT01-000034-2013	370/342/506/120B/109 IPC & 4/6/10 POCSO ACT	31.01.2020	Convicted
97		DLWT01-000123-2012	302/363/376/377/201/34 IPC	16.10.2020	Convicted
98		DLWT01-000994-2013	323 IPC & 8/6 POCSO ACT	12.02.2020	Convicted

99		DLWT01-000494-2013	363/376/377 IPC & 6/19 POCSO Act	27.07.2020	Convicted
100		DLWT01-000070-2013	363 IPC	14.10.2019	Acquitted
101		DLWT01-000586-2013	376/363/328/34 IPC & 4/6/17 POCSO Act	13.08.2020	Acquitted
102		DLWT01-000860-2013	363/342/366/34 IPC & 8 POCSO Act	27.10.2021	Acquitted
103		DLWT01-000858-2013	363/365/328 IPC & 8 POCSO Act	24.12.2021	Acquitted
104	Ms. Neha Paliwal	DLWT01-000879-2013	354-A IPC & 8 POCSO Act	04.08.2021	Acquitted
105		DLWT01-001148-2013	10 POCSO ACT	29.04.2022	Convicted
106	Ms. Sonam Gupta (Principal Magistrate, JJB-III)	FIR No. 448/2014 P.S Khyala	376 IPC	05.09.2022	Acquitted
107	Ms. Richa Manchanda	DLWT01-001396-2014	302/363 IPC & 6 POCSO Act	30.09.2022	Convicted
108		DLWT01-000242-2014	576/380/109/406 IPC & 04 06 POCSO Act	31.10.2022	Acquitted
109		DLWT01-100102-2013	363/506 IPC & 06 10 POCSO Act	16.11.2022	Acquitted
110		DLWT01-000943-2014	363/366/376 IPC & 06 POCSO Act	28.07.2023	Absconder
111	Sh. Kumar Rajat, Addl. Sessions Judge-07	DLWT01-001106-2013	U/s 377/506 IPC & 5/6/4/12	28.02.2023	Acquittal
112		DLWT01-001719-2014	363/366/376 IPC & 6 POCSO	26.04.2023	Abated
113		DLWT01-001118-2013	363/376 IPC & 4 POCSO ACT	30.04.2023	Acquittal
114	Ms. Preeti Parewa	DLWT01-001263-2013	354 IPC & 08 POCSO Act	706.2024	Acquitted